

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7662 - JK (LD) of 2025

DATED:- 02 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02.07.2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 7662- JK(LD) of 2025 dated 02.07.2025.

S. No.	Cases No.	Title of the case	OIC	Designation
01.	CP/99/2025 in O.A/926/2024	Vinod Kumar Vs UT of J&K & others	Mr. Rajesh Kumar	Account Officer
02.	CP/161/2025 In OA/1743/2022	Syed Yasir Ali & others Vs UT of J&K & others	Shri . Om Parkash Bhagat	Director of Skill development Department
03.	T.A/1831/2020 With TA/99/2023	Irfan Qadri VS UT of J&K & others	Mr. Mohd Shafi Bhat	Principal Govt Women Polytechnic, Srinagar
04.	CP/ /2025 in TA/3801/2021 In MA/858/2024	Asifa Shafi Vs UT of J&K & others	Shri Om Parkash Bhagat	Director of Skill development Department
05.	CP/2025 in	Shivangi Ballaria Vs UT of J&K & others	M/s Vinay Gupta	Principal Govt. Polytechnic Samba
06.	CP/96/2025 In OA/29/2025	Ashaq Hussain Dar Vs UT of J&K & others	Mr. Imran Wajahat	Principal ITI Anantnag
07	CP/164/ 2024 IN OA.336/2024	Nasreena Bano & another Vs UT of J&K & Others	Mr. Sahil Rashid	Additional Charge of Suptt ITI Bandipora

Nasreena

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